

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 121
CA(CAA)-29(PB)/2019

IN THE MATTER OF:

ADD Buildwell Pvt Ltd and JDS
Financial Services Pvt Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 15.03.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. H.C SURI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner: Mr. Naresh Kumar, Mr. Sachin Arora & Mr. S.P Singh, Advs.

ORDER

List on 05.04.2019.



(H.C Suri)
Member(T)



(Dr. Deepti Mukesh)
Member(J)

15.03.2019
Ritu Sharma